

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
4	26.7.96	<p>Shri S.K.Ojha on behalf of Shri B.Pal requests for a short adjournment. Adjourned to 21.8.1996.</p> <p style="text-align: right;">Anuradha MEMBER (ADMINISTRATIVE)</p>	<p>Notice may be sent to all respondents by regd post with A.D. date 19/12. Month 19.12.96 S-O</p>
5	22.8.96	<p>Adjourned to 29.8.1996 at the request made by Shri Ashok Mishra on behalf of Shri H.P.Rath. Nobody is present for the respondents.</p> <p style="text-align: right;">Anuradha MEMBER (ADMINISTRATIVE)</p>	<p>A copy of the order dt 13.12.95 may be given to Mr. D.N. Mishra.</p> <p style="text-align: right;">Date 22/12 Regd. S-O</p>
6	26.8.96	<p>Shri H.P.Rath, learned counsel for the applicant submits that he does not wish to pursue this application. He wants to withdraw the same. Permission to withdraw this application is granted. It is treated as withdrawn and for technical purposes it is dismissed.</p> <p style="text-align: right;">Anuradha MEMBER (ADMINISTRATIVE)</p>	<p>Received copy of the order dt 15.12.96 on behalf of D.N. Mishra.</p> <p style="text-align: right;">Samp 22/12</p> <p>Counsel not filed. Mr. D.N. Mishra appeared on behalf of Respondent. Memo of App. not filed for order Pl.</p> <p style="text-align: right;">Date 15.1.96 Regd.</p> <p>order dt 16.1.96</p> <p>Memo of appearance to be filed by one week.</p> <p style="text-align: right;">C Registrar Date 18.1.96</p>